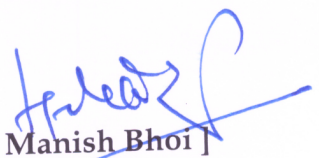


**INCOME TAX APPELLATE TRIBUNAL: KOLKATA ZONE: KOLAKTA**

**CONSTITUTION OF KOLKATA BENCHES FROM 09/12/2024 TO 12/12/2024  
[ 13/12/2024 (Friday) is for Misc., Stay, Clubbing, Early Hearing Application ]**

<b>"Patna" Bench (Hybrid)</b>	<b>Shri Duvvuru R L Reddy, Vice-President (KZ) &amp; Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing at 10:30 AM)</b>
<b>"SMC" Bench (Hybrid)</b>	<b>Shri Duvvuru R L Reddy, Vice-President (KZ) (Hybrid Court Hearing after completion of "Patna" Bench)</b>
<b>"A" Bench (Hybrid)</b>	<b>Shri Sanjay Garg, Judicial Member &amp; Shri Sanjay Awasthi, Accountant Member (Hybrid Court Hearing at 10:30 AM)</b>
<b>"B" Bench (Hybrid)</b>	<b>Shri Rajesh Kumar, Accountant Member &amp; Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court Hearing at 10.30 AM)</b>
<b>"C" Bench (Hybrid)</b>	<b>Shri Rajesh Kumar, Accountant Member &amp; Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court Hearing after completion of "B" Bench)</b>
<b>"Guwahati" (Hybrid)</b>	<b>Shri Manomohan Das, Judicial Member &amp; Shri Sanjay Awasthi, Accountant Member (Hybrid Court Hearing after completion of "A" Bench)</b>

- Note :**
- 1. "SMC" Bench will start after completion of "Patna" Bench.**
  - 2. "C" Bench will start after completion of "B" Bench.**
  - 3. "Guwahati" Bench will start after completion of "A" Bench.**

  
[ Manish Bhoi ]  
Assistant Registrar  
ITAT, Kolkata  
29/11/2024